

ITEM NO.82

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1975 OF 2011

BEFORE THE REGISTRAR M.A. SAYEED

STATE OF A.P. AND ORS.

Appellant (s)

VERSUS

R.RANGANATHAN
(With appln(s) for stay)

Respondent(s)

Date: 21/03/2013 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Rumi Chanda, Adv.
Ms. C.K. Sucharita, Adv.

For Respondent(s)

Ms.T.Anamika, Adv.

UPON hearing counsel the Court made the following
O R D E R

Additional documents have not been filed within the time granted by the Court.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules.

| | | (M.A. SAYEED) |
| | | REGISTRAR |

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